prices are as follows:

# Impact of administered Prices on Wholesale Price Index (1970-71=100

| ed (The Physics of the Control of th | Between 1970-71 and | 1983-84                                 | Between Jan. and | Oct. 1985                               |
|--|---------------------|---|------------------|---|
|  | %age change         | %age<br>share in<br>overall<br>increase | %age change      | %age<br>share in<br>overall<br>increase |
| I. All commodities   | 216.0               | 100.0                                   | 5.6              | 100.0                                   |
| 2. Administered pri<br>selected items*   | ces of 359.9        | 29.6                                    | 9.7              | 44.1                                    |
| 3. Administered pri<br>(excluding petrol   |                     | 15.2                                    | 10.0             | 26.2                                    |

AGRAHAYANA 1, 1907 (SAKA)

## Development of Andamans as Free Port

979. SHRI BHOLANATH SEN: Will the Minister of COMMERCE be pleased to state:

- (a) whether Government have received some suggestions for development Andamans as a free port;
- (b) if so, the details of such suggestion and the offers for investment, if any, received by Government; and
- (c) the contemplation of Government in the matter?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH): (a) to (c). Some interest has been shown by some of the Nonresident Indians for making investment in Andamans for the purpose of its development as free port. No decision has been taken in this regard.

# Under Utilisation of N.T.C. Mills in West Bengal

980. SHRI BHOLANATH SEN: Will the Minister of TEXTILES be pleased to state :

(a) whether the installed capacity of

looms in the mills in West Bengal under the National Textile Corporation Ltd. has not been fully utilised during the last three years;

- (b) if so, the details thereof and the reasons therefor; and
  - (c) the steps taken/proposed by the National Textile Corporation to increase the weaving utilisation in the mills in West Bengal?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES KHURSHID ALAM KHAN): (a) and (b). A statement showing the mill-wise weaving utilisation of mills under the National Textile Corporation Ltd. in West Bengal, during the years 1982-83, 1983-84 and 1984-85 is given below. The reasons for under-utilisation of the weaving capacity in the said years can be attributed to the following: -

- (i) Inadequate supply of cotton;
- (ii) Power-cuts and tripping in the State; and
- (iii) Recurring labour problems, including non-acceptance of work load porms.

<sup>\*</sup>Petroleum, coal, electricity, fertilizers, iron and steel, cement, sugar, nonferrous metals.

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- (c) The following steps have been taken/being taken, by the National Textile Corporation Ltd. to improve the weaving utilisation:
  - (i) Arrangements are being made for timely procurement of cotton from different available channels;
  - (ii) working capital has been replenished to make up for a cash losses;

- (iii) to overcome the power shortage, self generating capacity has been provided in most of the mills.
- (iv) emphasis on machinery maintenance is being stressed; and
- (v) workers' participation scheme in the management of the mills is being introduced to achieve higher productivity.

#### Statement

# %age Weaving Utilisation

| Joage Weaving Othisanon                         |  |  |   |  |  |  |
|---|--|--|---|--|--|--|
| NTC (WBAB and O) Limited West Bengal            | 1982-83  | 1983-84  | 1984-85                                   |  |  |  |
| 1. Bengal Textile*                              | tito proceedings of a  | na risku sama  |   |  |  |  |
| 2. Manindra                                     | 69.7   | 59.7   | 62.8                                      |  |  |  |
| 3. Central Cotton                               | 45.7   | 34.9   | 33.1                                      |  |  |  |
| 4. Bengal Fine No. 1                            | 57.1   | 47.1   | 34.0                                      |  |  |  |
| 5. Bengal Luxmi                                 | 47.4   | 37.8   | 24.2                                      |  |  |  |
| 6. Shree Mahalaxi                               | 74.1   | 57.6   | 51.4                                      |  |  |  |
| 7. Rampooria                                    | 28.3   | 21.7   | 34.8                                      |  |  |  |
| 8. Luxmi Narayan T                              | (5) <u></u><br>(6)1 <u></u>  |  | TAN THE PARTY OF THE PARTY.               |  |  |  |
| [14] [2] [4] [4] [4] [4] [4] [4] [4] [4] [4] [4 | NW BALL - CAREFOLD   | ger which to establish   | er government (6).<br>I metar berer inn b |  |  |  |
| 10. Bangasri                                    | 53.3   | TOTAL CONTRACTOR OF THE PROPERTY OF THE PROPER | 36.5                                      |  |  |  |
| 11. Bengal Fine No. II*                         | E garta  |  | roverski 🚙 Ligi S                         |  |  |  |
| 12. Jyotí                                       | 25.9   | 28.2   | 25.9                                      |  |  |  |
| 13. Kanoria*                                    | Control of the Contro | ų̃óo <del>m</del> s∕as   | Transfer                                  |  |  |  |
| 14. Sodepur*                                    |  | ALL TELEPHONE  | A WALLAND                                 |  |  |  |
| 15. Mohini (Managed)                            | 55.4   | 44.7   | 63.7                                      |  |  |  |

\*Spinning Units

### Fashion Institute in Delhi

981. SHRIMATI KRISHNA SAHI: Will the Minister of TEXTILES be pleased to state:

- (a) the progress made in construction of the Fashion Institute in Delhi; and
  - (b) the steps taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN): (a) and (b). A decision has been taken by the Central Government to establish a National Institute of Fashion Technology in India for education, research, service and training in areas of fashion industry. The project report for the Institute has been prepared